AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL

I.A. No. 13/2011 IN APPEAL NO. 07 OF 2011

[Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the order dated 28.02.2011 passed by the Airports Economic Regulatory Authority of India]

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Mrs. Pravin Tripathi
Member

In the matter of :

Bangalore International Airport Pvt. Ltd (BIAL) … Appellant

Versus

Union of India & Ors. … Respondents

Appearances : Mr. Bhanoo Sood, Advocate for the Appellant.
Ms. Divya Chaturvedi, Advocate for Applicant (FIA)
Mr. Naresh Kaushik with Ms. Amita Kalkal, Advocates for Respondent No.2

O R D E R

07th September, 2011

A copy of the order passed by the High Court of Delhi in W.P.(C) No. 6376/2011 disposed of on 1st September, 2011 has been filed. The same is taken on record.

In view of the order passed by the High Court of Delhi, nothing survives in the I.A. The same is disposed of.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member